

Writing Off of Loans taken by Small Scale Industries from Nationalised Banks

4520. SHRI ASUTOSH LAW : Will the Minister of FINANCE be pleased to state :

(a) whether Union Government have any proposal to write off the loans taken by small scale industries from the different nationalised banks which are over-due for many years;

(d) if so, the details thereof; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No, Sir.

(b) Does not arise.

(c) The banks have to take their own decisions in each such case.

Staff and Expenditure of Fourth Pay Commission

4521. SHRI KALI PRASAD PANDEY : Will the Minister of FINANCE be pleased to state;

(a) the monthly salary bill of the Fourth Pay Commission;

(b) the staff strength of the Commission;

(c) the progress so far made by the Commission in its works;

(d) the total amount spent so far by Government on this Commission towards salary of staff and other expenditure; and

(e) whether Government have since asked the Commission to indicate the time frame within which it would submit its report ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The average monthly salary bill during 1984-85 was Rs. 2.73 lakhs.

(b) As on 31-3-1985

Gazetted—48

Non-Gazetted—124

(c) The Commission has already completed some of the important stages of its work and is presently engaged in recording oral evidence of staff Unions to be followed by discussions with officials and other important persons.

(d) (i) (1983-84)—Rs. 14.29 lakhs approximately.

(ii) (1984-85)—Rs.48.66 lakhs approximately.

(e) Yes, Sir.

Opening of Trade Centres Abroad by Handicrafts and Handloom Exports Corporation

4522. SHRI T. BASHEER : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether the Handicrafts and Handloom Exports Corporation of India Limited has opened some trade centres abroad;

(b) if so, the number of those centres and the places where these are functioning; and

(c) the details regarding the sale of Indian handicrafts and handloom abroad ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) : (a) and (b). Handicrafts & Handlooms Export Corporation of India Limited has five offices abroad. These are functioning at New York, Paris, Hamburg, Tokyo and Nuess.

(c) The sale of handicrafts and handloom products through the Handicrafts and Handlooms Export Corporation's foreign offices during 1984-85 was Rs. 10.54 crores.

Trade Relations with Yugoslavia

4523. SHRIMATI JAYANTI PATNAIK : Will the Minister of COMMERCE be pleased to state :